

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) The comments of the Tea Board have not so far been received but the following remarks are offered on the Mission's recommendations:—

<i>Recommendations</i>	<i>Remarks</i>
(i) The Tea Board should prevail upon the producers to place an adequate stock of quality production in the Calcutta auctions.	(i) & (ii): These points have been receiving Government's consideration in the past and will continue to be reviewed from time to time.
(ii) India's excise and export duty rates should receive further review.	
(iii) The Tea Council of Ireland's efforts should be directed mainly towards promotion of Indian tea.	(iii) It is reported that this is being done at present.
(iv) As a goodwill gesture a small mission from the Irish tea trade should be invited to visit India.	(iv) Invitation has been issued by the Chairman, Tea Board.
(v) It was represented that shipping companies were not prepared to issue through Bills of Lading via Dublin to destinations such as Limerick and Waterford. Since Indian steamship companies are participating in carrying our teas to Eire direct, it is desirable that discussions are held with them in order to arrive at a solution on this point.	(v) The Chairman, Tea Board has had some discussion with shipping interests. One of the shipping companies has agreed to issue through Bills of Lading to the destinations mentioned.

Indian Cotton Textile Trade Delegation

2395. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 454 on the 18th February, 1959 and state:

(a) whether Government have since received report from the trade delegation of the Cotton Textiles Export Promotion Council which visited East Africa in 1958; and

(b) if so, the main recommendations thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir;

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 45].

Export of Cement

**2396. { Shri Ram Krishan Gupta:
Shri Bibhuti Mishra:**

Will the Minister of Commerce and Industry be pleased to state the total quantity of cement exported to foreign countries during 1958-59 (country-wise)?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 46].

Radio-Activity

2397. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 678 on the 23rd February, 1959 and state:

(a) whether there has been any further change in the highest level of radio-activity reported in January, 1959 in the country; and

(b) if so, whether it constitutes any danger to public health?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The highest level of daily fallout radioactivity detected in the air remains the same as reported to the Lok Sabha on 23rd February, 1959. It is well below the maximum permissible limit.

C.D. and N.E.S. Blocks in N.E.F.A.

2398. Shri D. C. Sharma: Will the Prime Minister be pleased to state the total amount given to the N.E.F.A.